

(J.H.C. Sch. 1-7)

From:

**Nikesh Kumar Sinha**

Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

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File No. XXII(6)/1/2022-23/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To

1. Sri Amitesh Lal, Principal Judge, Family Court, Jamshedpur.
2. Sri Sanjay Kumar No. 2, District & Additional Sessions Judge, Khunti.
3. Sri Purushottam Kumar Goswami, Civil Judge (Sr. Div.), Hazaribagh.

Subject: - Nomination of **Master Trainer Officers** for conducting **ECT\_18\_2022** scheduled to be held on **20<sup>th</sup> November, 2022** at Judicial Academy, Jharkhand, Ranchi.

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you as **Master Trainer Officers** for conducting **ECT\_18\_2022** scheduled to be held on **20<sup>th</sup> November, 2022** at Judicial Academy, Jharkhand, Ranchi.

You are, therefore, directed to conduct the aforesaid training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to conduct the aforesaid ICT training programme.

Yours sincerely,

Sd/- **Nikesh Kumar Sinha**

**Registrar (Administration)**

Memo No. 4074 /Apptt.

Dated, Ranchi, the 11/11/2022

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1788 dated 14.11.2022/ the Principal District & Sessions Judge, Jamshedpur, Khunti & Hazaribagh for information and needful/ the Member Secretary, JHALSA/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
**Registrar (Administration)**